

issued to Services and others upto 1st November, 1960; and

(b) the extent of the foreign exchange saved on the above?

(i) <i>Shaktiman Trucks</i>	all issued to the Army.	990 Nos.
(ii) <i>Harhi Tractors</i>	issued as under :—	206 Nos.
Army:		128 Nos.
Dandakaranya Development Authority		58 Nos.
Rajasthan Canal Board		20 Nos.

(b) Approximately Rs. 83 lakhs.

Seizure of Gold

719. **Shri Morarka:** Will the Minister of Finance be pleased to state:

(a) the total quantity and value of gold seized during the Second Five Year Plan period;

(b) the penalty imposed on people found guilty of smuggling goods or currency or bullion in India during this period; and

(c) the number of ship or ships forfeited because of the smuggling activities?

The Minister of Finance (Shri Morarji Desai): (a) About 5,90,825 tolas of gold and 1847 sovereigns valued at Rs. 6,21 lakhs approximately were seized during the Second Five Year Plan period from the year 1956-57 to 1960-61 (upto the 30th September, 1960).

(b) The penalty of Rs. 2,03,71,000 approximately was imposed during the same period.

(c) 54 vessels.

Pending Income-tax Appeals

720. **Shri Morarka:** Will the Minister of Finance be pleased to state:

(a) the total number of income-tax appeals pending before the Appellate Assistant Commissioner; and

(b) the number of years since the same are pending?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) The number of trucks and tractors issued upto the 1st November, 1960 is as under:—

The Minister of Finance (Shri Morarji Desai): (a) and (b). The information is being collected and will be laid on the Table of the House.

Demonstrators of Forward Bloc

721. **Shri Subiman Ghose:** Will the Minister of Home Affairs be pleased to state how many demonstrators of Forward Bloc (West Bengal State recognised Party) were arrested in Delhi at the time of Assam debate in the Lok Sabha on the 1st September, 1960?

The Minister of Home Affairs (Shri G. B. Pant): 50.

Theft of Vehicle

722. **Shri Subiman Ghose:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 4187 on the 7th May, 1959 and state:

(a) the date of beginning and the date of completion of the investigation in regard to the theft of a vehicle belonging to Central Social Welfare Board and given to Burdwan District Project Implementing Committee; and

(b) whether final report or charge-sheet has been submitted?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The date of beginning and the date of completion of investigation into the case are 17th October, 1957 and 11th November, 1959 respectively.